

**GOVERNMENT OF INDIA  
CULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:142

ANSWERED ON:25.04.2016

Increase in Entry Fee for Taj Mahal

Gavit Dr. Heena Vijaykumar;Mahadik Shri Dhananjay Bhimrao;Patel Shri Prahlad Singh;Patil Shri Vijaysinh Mohite;Satav Shri Rajeev Shankarrao;Sule Smt. Supriya Sadanand

**Will the Minister of CULTURE be pleased to state:**

- (a) whether the Government is planning to increase the entry fee to see the Taj Mahal and other centrally protected monuments in the country;
- (b) if so, the details thereof and the reasons for the hike;
- (c) whether the Government has consulted tourism bodies general public before the proposed hike;
- (d) if so, the details thereof and if not the reasons thereof; and
- (e) whether the Government proposes to introduce a single entry pass for all the monuments in the country to encourage tourists to visit different monuments and if so, the details thereof?

**Answer**

MINISTER OF STATE, CULTURE AND TOURISM (INDEPENDENT CHARGE) AND MINISTER OF STATE, CIVIL AVIATION

(DR. MAHESH SHARMA)

- (a) The entry fee for ticketed monuments including Taj Mahal has been increased with effect from 1.4.2016.
- (b) The entry fee structure applicable at centrally protected ticketed monuments is at Annexure. The entry fee rates were last revised in the year 2001 and thereafter no hike was imposed, which was pointed by the Controller and Auditor General (CAG) during Performance Audit and recommended for revision of entry fee.
- (c)&(d) Before effecting the revised rate of entry fee, a preliminary notification was published on 31.7.2015, calling objections/suggestions from all concerned and from general public. Before issuing final notification on 31.3.2016, consultation with tour operators and Ministry of Tourism was taken up, in addition suggestions/comments received from individuals were also considered.
- (e) No such proposal is under consideration.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 142 FOR 25.4.2016

Entry fee Structure at Centrally Protected Ticketed Monuments effective from 1.4.2016

Category A

(World Heritage Monuments) (i) Citizen of India and visitors from SAARC and BIMSTEC countries and overseas citizens of India  
Rs.30 per head

(ii) Others (All Nationals other than from countries mentioned above) Rs.500 per head

(iii) Others (as ii above) \*Rs.750/- per head

Category B

(Other ticketed Monuments) (i) Citizen of India and visitors from SAARC and BIMSTEC countries and overseas citizens of India  
Rs.15/-per head

(ii) Others (All Nationals other than from countries mentioned above) Rs.200/-per head

(iii) Others (as ii above) \*Rs.300/- per head

\*Provided that the Rs.750/- and Rs.300/- ticket is optional for Nationals of countries other than mentioned in (i) above. This would entitle the ticket holder to additional facilities as specified by Director General, by order, from time to time.

